

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO. (IB)-62(PB)/2017  
CA NO.

CORAM:




PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. S.K. Mohapatra  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.05.2017

NAME OF THE COMPANY: Hythro Power Corporation Ltd.

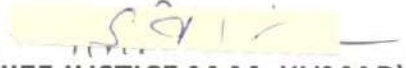
SECTION OF THE COMPANIES ACT: U/s 10 of Insolvency And Bankruptcy Code 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	ADITYA TIWARI	ADV.	PETITIONER	
2.	RICHA BHAGAT	ADV.	PETITIONER Objector.	
3.	ROHIT SHARMA	ADV.	DEBTOR Applicant	
4.	ROUNAK NAYAK	ADV.	DEBTOR	

**ORDER**

Learned counsel for the petitioner undertakes to file complete documents in accordance with the provisions of Insolvency and Bankruptcy Code, 2016 within seven days to the satisfaction of the registry.

List on 15.05.2017.

  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

  
(S.K. MOHAPATRA)  
MEMBER (TECHNICAL)

05.05.2017  
Vineet